

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 25

C.P.(IB)501/MB/2020

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **07.05.2024**

NAME OF THE PARTIES: **CARYAIRE EQUIPMENTS INDIA PVT. LTD V/s
WEATHERSPELL AIRCON ENGINEERS PVT.
LTD**

Section 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Samrudhi S. Gholap a/w Adv. Raghvendra S. for the Operational Creditor present.

Adv. Sanam Kabre for the Respondent is present.

Ld. Counsel for the Corporate Debtor seeks some time as the Authorized Signatory is not in India right now. List this matter on Board on **10.06.2024**.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**